

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 863 of 2019

IN THE MATTER OF:

Nitin Mulidhar Agarwal

.....Appellant

Vs.

Vijay Kumar V.Lyer & Ors.

.....Respondents

Present : None

O R D E R

27.08.2019 - Nobody appears for the Appellant. To give one opportunity, we adjourn the matter.

Post the case for 'admission' (fresh case) on **29th August, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[KanthiNarahari]
Member (Technical)

ss/sk